

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 307
ANSWERED ON 15/09/2020

GROWTH OF RURAL WAGES

307. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has made any report on growth in rural wages, month-wise on the inflation rate (BASE rate 2010) and adequate demand for a four members family in the country;
- (b) if so, the details thereof;
- (c) whether the Government is of the opinion that the current per head rural income is not adequate to maintain a rural household;
- (d) if so, the reasons therefor alongwith the details of programmes to overcome post covid-19 crisis thereto; and
- (e) the measures being taken or proposed to be taken by the Government to increase the per head rural income?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): As per the information shared by Ministry of Labour & Employment, Labour Bureau compiles and maintains Consumer Price Index Numbers for Agricultural and Rural Labourers (Base 1986-87=100) (CPI-AL & RL) and average daily wage rate data in respect of selected agricultural and non-agricultural occupations based on the data collected by the Field Operation Division (FOD) of National Sample Survey Office (NSSO). Month-wise average daily wage rate in respect of Non-Agriculture Occupation along with CPL-RL with effect from January 2010 onwards is at **Annexure-I**.

As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rates every year for States/UTs based on Consumer Price Index for Agricultural Labour (CPI-AL) published by Labour Bureau, Shimla, to compensate MGNREGA workers against inflation. The wage rates are made applicable from 1st April of each Financial Year. State/UT-wise wage rate under Mahatma Gandhi NREGA during the financial year 2014-15 to 2019-20 are given at **Annexure-II**.

(d) & (e): Initiatives taken with respect to the Ministry of Rural Development in response to COVID-19

Initiatives taken by the Government in response to COVID-19

<p>1. Pradhan Mantri Garib Kalyan Yojana</p>	<p>On 26.03.2020, Government has announced Rs.1.70 Lakh Crore relief package under Pradhan Mantri Garib Kalyan Yojana for the poor to help them fight the battle against Corona Virus. One of the components of said package was to provide ex-gratia of Rs.1000 in two instalments (Rs.500/- each) to the existing old age, widow and disabled/Divyangjan beneficiaries of the schemes of National Social Assistance Programme (NSAP). The NSAP Division timely released a total of Rs. 2814.50 crore as ex-gratia to States/Uts in April, 2020 as first tranche and in May, 2020 as second tranche under Pradhan Mantri Garib Kalyan Yojana (PMGKY) for the existing 282 lakh beneficiaries of NSAP schemes.</p>
<p>2. AatmaNirbhar Bharat Abhiyan</p>	<p>Prime Minister Modi, in his fifth address to India since the national lockdown, has announced a financial package of Rs.20 lakh crore to ease the coronavirus distress. The package is announced under 'AatmaNirbhar Bharat Abhiyan' to revive the Indian economy.</p>
<p>a. Stepping up Budget of MGNREGA by Rs. 40,000 crore</p>	<p>Government has made an increase in allocation for MGNREGS by Rs. 40,000 crores to overcome Covid-19 crisis provisioning income through wage employment. A total of 184 crore person days have been generated so far in the current FY 2020-21</p>
<p>b. Hike in wage rate under MGNREGA</p>	<p>Hike in wages for manual workers under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for Rs.182 to Rs. 202/day in FY20-21</p>
<p>3. Garib Kalyan RojgarAbhiyaan (GKRA)</p>	<p>Further, Garib Kalyan RojgarAbhiyaan (GKRA), launched by the Hon'ble Prime Minister on 20.06.2020 across six selected states across 116 districts to provide livelihood opportunities to rural citizens with a provision of Rs. 50000 Cr. An expenditure of Rs. 23,767.32 crore has been incurred in these districts till 13.09.2020</p>
<p>4. Pradhan Mantri Jan Dhan Yojana PMJDY</p>	<p>An amount of Rs. 30944.61 Crores has been credited as ex-gratia payment to 20.61 cr. Women PMJDY beneficiary account in three equal instalments of Rs.500/-</p>

Annexure-I referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No.307 dated 15.09.2020

Monthly average daily wage rate in respect of Non Agriculture Occupation along with CPI-RL with effect from January 2010 onwards:

Year	Month	Wage Rate	CPI-RL
2010	January	102.37	541
	February	103.55	538
	March	104.46	536
	April	106.63	538
	May	108.21	540
	June	109.30	547
	July	113.24	554
	August	113.28	556
	September	115.86	562
	October	119.15	565
	November	120.83	569
	December	121.84	580
2011	January	124.09	588
	February	125.70	584
	March	127.33	584
	April	129.49	587
	May	131.06	592
	June	132.33	597
	July	136.36	604
	August	137.88	610
	September	139.34	614
	October	140.87	620
	November	143.17	621
	December	144.20	619
2012	January	148.12	619
	February	150.10	623
	March	151.55	626
	April	152.77	634
	May	155.59	640
	June	156.99	648
	July	161.07	658
	August	161.07	667
	September	164.62	675
	October	166.51	681
	November	168.43	686
	December	169.55	689
2013	January	173.90	695
	February	175.71	701
	March	176.84	705
	April	179.09	711

	May	180.86	720
	June	182.53	730
	July	186.17	741
	August	188.35	753
	September	190.49	759
	October	192.27	766
	November	237.98	777
	December	232.51	766
2014	January	234.08	759
	February	234.39	759
	March	232.69	765
	April	233.21	773
	May	232.41	780
	June	233.63	787
	July	234.45	801
	August	236.28	810
	September	237.20	813
	October	238.69	815
	November	238.36	816
	December	240.70	810
2015	January	241.32	808
	February	242.77	806
	March	243.46	807
	April	243.78	809
	May	245.33	816
	June	245.65	824
	July	248.27	827
	August	249.57	836
	September	250.65	843
	October	249.26	853
	November	250.19	857
	December	251.63	857
2016	January	253.79	854
	February	253.52	849
	March	254.53	848
	April	254.75	854
	May	254.79	866
	June	255.70	874
	July	256.78	881
	August	258.33	881
	September	261.89	877
	October	263.15	881
	November	263.70	883
	December	264.50	881
2017	January	266.38	876
	February	267.67	874
	March	268.23	872

	April	268.89	876	
	May	269.05	878	
	June	270.03	884	
	July	271.04	890	
	August	272.61	900	
	September	273.73	899	
	October	274.85	907	
	November	275.86	910	
	December	275.72	906	
	2018	January	277.31	901
		February	278.03	896
		March	278.94	894
April		279.20	896	
May		279.82	899	
June		280.92	902	
July		282.05	910	
August		284.49	915	
September		285.20	917	
October		285.24	920	
November		286.00	921	
December		287.27	921	
2019	January	288.71	923	
	February	288.95	925	
	March	289.43	932	
	April	289.96	939	
	May	291.20	948	
	June	291.82	957	
	July	292.08	965	
	August	293.22	972	
	September	293.29	983	
	October	294.09	993	
	November	294.62	1006	
	December	295.03	1019	
2020	January	296.63	1021	
	February	297.29	1016	
	March	297.25	1013	
	April	All India Average daily wage rate has been released upto March, 2020		
	May			
	June			
	July			
	August			
	September			
	October			
	November			
	December			

Annexure-II referred in reply to parts (c) of Lok Sabha Unstarred Question No.307 dated 5.09.2020

Notified wage rate under MGNREGA from 2014-15 to 2019-20

(in Rs.)

State wise and year wise wage rates as per Gazette Notification from 2014 to 2019							
S. No.	Name of the State	MGNREGA wage rate as per Gazette notification (2014-15)	MGNREGA wage rate as per Gazette notification (2015-16)	MGNREGA wage rate as per Gazette notification (2016-17)	MGNREGA wage rate as per Gazette notification (2017-18)	MGNREGA wage rate as per Gazette notification (2018-19)	MGNREGA wage rate as per Gazette notification (2019-20)
1	ANDHRA PRADESH	169	180	194	197	205	211
2	ARUNACHAL PRADESH	155	167	172	177	177	192
3	ASSAM	167	179	182	183	189	193
4	BIHAR	158	162	167	168	168	171
5	CHHATTISGARH	157	159	167	172	174	176
6	GUJARAT	167	178	188	192	194	199
7	HARYANA	236	251	259	277	281	284
8	HIMACHAL PRADESH - NON SCHEDULED AREA	154	162	170	179	184	185
8a	HIMACHAL PRADESH - SCHEDULED AREA	193	203	213	224	230	231
9	JAMMU & KASHMIR	157	164	173	179	186	189
10	JHARKHAND	158	162	167	168	168	171
11	KARNATAKA	191	204	224	236	249	249
12	KERALA	212	229	240	258	271	271
13	MADHYA PRADESH	157	159	167	172	174	176
14	MAHARASHTRA	168	181	192	201	203	206
15	MANIPUR	175	190	197	204	209	219
16	MEGHALAYA	153	163	169	175	181	187
17	MIZORAM	170	183	188	194	194	211
18	NAGALAND	155	167	172	177	177	192
19	ODISHA	164	174	174	176	182	188
20	PUNJAB	200	210	218	233	240	241
21	RAJASTHAN	163	173	181	192	192	199
22	SIKKIM	155	167	172	177	177	192
23	TAMIL NADU	167	183	203	205	224	229
24	TRIPURA	155	167	172	177	177	192
25	UTTAR PRADESH	156	161	174	175	175	182
26	UTTARAKHAND	156	161	174	175	175	182
27	WEST BENGAL	169	174	176	180	191	191
28	GOA	195	208	229	240	254	254
29	ANDAMAN & NICOBAR						
29a	ANDAMAN	222	228	230	236	250	250
29b	NICOBAR	235	241	243	249	264	264
30	D&N HAVELI	182	196	208	218	220	224
31	D& DIU	170	181	192	195	197	202
32	LAKSHADWEEP	195	210	220	237	248	248
33	PUDUCHERRY	167	183	203	205	224	229
34	CHANDIGARH	227	239	248	265	273	-
35	TELANGANA	-	180	194	197	205	211